

the purchase and shipment of specialised Laboratory and field equipment and for library materials to be used in fundamental studies on the improvement of rice. The sum is available for use during the 3-year period beginning June, 1, 1958.

(c) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 47.]

### अष्टाचार

२५५२. श्री महेन्द्र नाथ सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वोत्तर रेलवे में सहायक दावा निरीक्षक के पद के हाल ही के चुनाव में कुछ अनियमितताओं की भोर प्रशासन का ध्यान दिलाया गया है; और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

रेलवे उपमंत्री (श्री शाह नबाज खां) :

(क) पूर्वोत्तर रेलवे में सहायक दावा निरीक्षकों (Assistant Claims Inspectors) की जगहें जिस तरह भरो गयीं उसमें कोई अनियमितता (Irregularity) नहीं हुई।

(ख) सवाल नहीं उठता।

### Krishna Barrage in Andhra Pradesh

2553. Shri M. S. Murty: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Krishna Barrage work in Andhra Pradesh is still incomplete due to shortage of steel plates; and

(b) if so, when the required steel plates are expected to be supplied?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The answer is in the affirmative. The shortage is however, in respect of steel angles and rounds and not steel plates.

(b) The indications are that the entire requirements of Krishna Barrage would be met by the end of September, 1958.

### Octroi Duty on Foodgrains

2554. { Shri Nath Pal:  
Shri Jadhav:

Will the Minister of Food and Agriculture be pleased to state who is to pay the Octroi duty on foodgrains which is sent in the Municipal limits by Government?

The Minister of Food and Agriculture (Shri A. P. Jain): The Octroi duty on foodgrains sent by the Central Government into municipal limits is paid by that Government wherever it is payable under the Bye-laws of the municipality.

### Over-Bridges at Raipur

2555. Shri V. C. Shukla: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the long overdue construction work of over-bridge at the railway station premises, Raipur, which was started recently, has been suddenly stopped;

(b) if so, the reason thereof; and

(c) when the construction work is expected to be resumed?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) and (c). In connection with doubling of the section, the proposal for large scale remodelling of the yard at Raipur cropped up. In view of this, the work of constructing the foot over-bridge had to be suspended. The work will be resumed as soon as plan for remodelling the yard is finalised.

### Constitution of Ganga River Board

2556. Shri Bimal Ghose: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of West Bengal has requested the Central Government for the immediate constitution of a Ganga River Board under the River Board Act of 1956; and

(b) if so, the action taken by the Central Government?